

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4447
TO BE ANSWERED ON 28.03.2023**

NATIONAL OVERSEAS SCHEME

4447. MS. S. JOTHIMANI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

whether it is a fact that only about 50-70 students from Scheduled Castes (SCs), Scheduled Tribes (STs) and landless agricultural labour families which have been granted final National Overseas Scholarship (NOS) award letters under the National Overseas Scholarship schemes against the set target of 100 such students during the last six years and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

No, Sir. The Department of Social Justice & Empowerment implements the National Overseas Scholarship Scheme for students from Scheduled Castes, Denotified Nomadic and Semi-Nomadic Tribes, Landless Agricultural Labourers and Traditional Artisans to pursue Masters' or Ph.D courses by studying abroad. Similarly, Ministry of Tribal Affairs implements NOS Scheme for students belonging to ST community.

The number of students selected under National Overseas Scholarship annually for the past six years is as under;

Details of candidates selected under NOS Scheme from 2016-17 to 2021-22						
Min/Dept	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
Department of Social Justice & Empowerment	108*	183*	100	100	100	125
Ministry of Tribal Affairs**	16	20	20	20	20	20

* vacant slots of previous years were carried over

**MoTA selects 20 students every year and a time period of two years is given to the candidates to join the University/Institute abroad and therefore a few students selected in last two years may join the University/Institute at later stage.
